COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 08 OF 2016

Dated: 10th October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Delhi Transco Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Nikhil Nayyar

Mr. Dhananjay Baijal

Mr. Naveen Hegde for R-1

Mr. Rahul Kinra

Mr. Ashutosh K. Srivastava for R-2 to R-4

ORDER

List the matter for hearing on <u>26.11.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil)
Judicial Member

Bn/pr